## Annexure – 3

## Name of the corporate debtor: Synergy Food and Agro Processors Private Limited, Date of commencement of CIRP 13.10.2025; List of creditors as on: 13.11.2025

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	S No		Details of claim receive d Date of Amount		Amount Natu Amount Amount Whethe %						Amou nt of conti-	Amount of any mutual dues,	Amoun t of claim not	Amou nt of claim under	Remarks , if any
				claimed	Amount of claim admitted	Natu re of claim	Amount covered by secur -ity Interest	covered by guar antee		% voting share in CoC	ngent claim	that may be set-off	admitte d	verific- ation	
1		State Bank of India, Stressed Asset Management Branch	24.10.2025	217686918.86	217686918.86	Secured	yes	yes		100%	-	-	-	-	Amount has been provisionally admitted on the basis of documents received from financial creditor and the corporate debtor.
				Total- 217686918.86	Total- 217686918.86					Total-100%					